

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3132
ANSWERED ON:31.07.2014
REMOVING OF TOLL PLAZA
Sundaram Shri P.R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government propose to remove toll plaza from small bridges;
- (b) if so, the details thereof including reasons therefor; and
- (c) the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

(a) No, Madam. As per fee rules fee is to be collected in perpetuity. However fee shall be levied and collected at a reduced rate of 40% of the fee at the end of concession period in case of private investment project and on recovery of capital cost in case of public funded project.

(b) & (c) Does not arise.